

NATIONAL COMPANY LAW APPELLANT TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.36 OF 2019

IN THE MATTER OF:

Chembra Peak Estates Ltd

Appellant

Vs

The Registrar of Companies, Karnataka

Respondents:

Present:

For appellant: Mr. Saumabho Ghosh, Mr. Shivam Narang, Mr. Raza Abbas, Advocates.

For respondent: Mr. P.S. Singh, Advocate.

ORDER

17.07.2019-Learned counsel for the Respondent, ROC seeks and is permitted to file additional report with an advance copy to the learned counsel for the appellant.

2. Post the matter for hearing on **14th August, 2019**.

(Justice Bansilal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

BM/NN